

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENTS OF ELECTRONICS AND OCEAN DE-VELOPMENT (SHRI EDUARDO FALEIRO): (a) No, Sir.

(b) and (c) The Government has taken several measures which include fiscal be-nefits, infrastructure development, man-power development and quality and pro-ductivity enhancement to enable the soft-ware industry to grow and realise its full potential.

#### Service charges/commission paid by HPC

\*234. SHRI SATYA PRAKASH MALAVIYA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether M/s Hindustan Paper Cor-poration has paid service charges/com-mission to any of its dealers against the supply of paper made to NCERT during the course of last three years; and

(b) if so, what are the details of the same, the names of the dealers and the amount paid to each of them?

THE MINISTER OF INDUSTRY (SHRI K KARUNAKARAN): (a) Yes, Sir.

(b) Hindustan Paper Corporation (HPC) have paid service charges of Rs. 40.57 lakhs so far out of the total due of Rs. 41.40 lakhs to their service agent, namely M/s B.N. Paper Co. during the year 1994-95 against supply of 6929 tons of paper to NCERT.

#### Interim Relief to Widows/Widowers

\*235. SHRI SATISH PRADHAN:  
SHRI GOVINDRAO ADIK:

Will the PRIME MINISTER be pleased to state:

(a) whether benefit of Interim Relief

will also be granted to the widows/-widowers drawing ex-gratia pension of Rupees 150 per month only on account of death of the CPF beneficiaries of rail-ways;

(b) if so, the details thereof; and

(c) if not, whether Government propose to consider their case favourably?

THE MINSITER OF STATE IN THE MINSITRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) to (c) a proposal to this effect is already under consideration of the Government and the same is likely to be decided upon soon.

#### Indigenisation of Defence Stores and Equipment

\*236. SYED SIBTEY RAZI: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to attain 80 per cent indigenisation in respect of Defence Stores and Equipment by 2005 A.D.;

(b) if so, the details thereof with back-ground;

(c) whether Government propose to take some measure to achieve this objec-tive; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) a 10-year plan for Self-Reliance in Defence Systems has been evolved with aim to increase the self-reliance index (the ratio of expendi-ture on defence systems procured from indigenous sources to the total expendi-ture on acquisitions in a particular year) from the present level of 30 percent to 70 percent by the year 2005.

(b) The plan has been evolved in the background of post cold war geo-political environment, difficulties in procurement of spares for defence systems from the erstwhile USSR/East-European countries